

availability of inflammatory, harmful and hateful contents on various websites including social networking sites hosted outside the country were also brought to the notice of the Government.

(b) to (d) Government does not monitor or regulate content on social media networking sites. However, the Information Technology (Intermediary Guidelines) Rules 2011 under Section 79 of the Information Technology Act requires that the Intermediaries shall observe due diligence while discharging their duties and shall inform the users of Computer resources not to host, display, upload, modify, publish, transmit, update or share any information that is harmful, objectionable, affect minors and unlawful in any way.

An Advisory was issued on August 17, 2012 under Section 79 of Information Technology Act 2000 and Rules therein to all intermediaries asking them to take necessary action to disable inflammatory and hateful content hosted on their website on priority basis. Government is in regular dialog with intermediaries including social networking sites for effective disablement of such objectionable content. Further, Section 69A of the Information Technology Act 2000 empowers Government to block any information generated, transmitted, received, stored or hosted in any Computer Resource in the interest of sovereignty and integrity of India, defence of India, security of the State, friendly relations with foreign States or public order or for preventing incitement to the commission of any cognizable offence relating to the above. As per Section 69A of the Information Technology Act 2000 and the rules published there in, Government takes action, whenever sites/ URL pages with objectionable contents infringing any Law of the Country are brought to its notice by the law enforcement agencies or when Court issues direction to block any URL of websites.

Visa-on-arrival to Chinese tourists

650. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is planning to extend the Visa-on- Arrival programme to Chinese tourists also; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU) : (a) No Sir. At present Government of India has not planned to extend

the e-Tourist Visa (old name Tourist Visa-on-Arrival enabled with Electronic Travel Authorization) programme to Chinese tourists.

- (b) Does not arise.

Attacks on churches and institutions of christian management

651. SHRIMATI VANDANA CHAVAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken notice of the increasing attacks on churches and institutions of Christian management in India;

(b) if so, how many cases of attacks/vandalisation of churches and Christian management institutions have been reported across the country in the last three years, the State-wise details thereof;

(c) the details of investigation in these cases; and

(d) the steps taken by Government to prevent such untoward incidents and to restore the sense of security among minority communities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU) : (a) to (c) “Public Order” and “Police” are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law and order, registration, investigation and prosecution of crimes including religion related offences rest primarily with the respective State Governments. Details regarding such offences, persons arrested/convicted, action taken against them, extent of damages to property etc. are not maintained centrally.

(d) As per report, Delhi Police have taken following steps for safety of religious places/institutions in the capital: -

- (i) All the Churches and Minorities run (Christian Schools) have been identified and assessed for their security arrangements.
- (ii) These Churches have been depicted/plotted on a map for a holistic view.
- (iii) All the concerned officers specially DCPs and SHOs concerned have been directed to take care of security of these installations/places.
- (iv) PCR Vans, ERVs and motorcycles patrol have been deployed around the Churches for enhanced security. At all vulnerable locations, static deployment is made during night hours.
- (v) There are 240 Churches and 91 Christian run schools in Delhi. The DCP